

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1078  
TO BE ANSWERED ON 22<sup>ND</sup> JULY, 2022**

**ADMISSION TO MEDICAL STUDENTS RETURNING FROM UKRAINE**

**1078 SHRIMATI KAVITHA MALOTHU:  
SHRI VENKATESH NETHA BORLAKUNTA:  
DR. G. RANJITH REDDY:  
SHRI PASUNOORI DAYAKAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the State Government of West Bengal has accommodated more than 400 Indian medical students returning from Ukraine, in various medical colleges of the State to enable them pursue their medical education;
- (b) if so, the details thereof;
- (c) whether the National Medical Commission (NMC) has not approved the decision of the States to allow admission to such students in their medical colleges;
- (d) if so, the reasons therefor; and
- (e) whether the Government is making efforts to accommodate Indian medical students returned from Ukraine in medical colleges in Europe, etc. and if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): As informed by National Medical Commission (NMC), the regulatory body of medical education in the country, no such information is available with them. Foreign Medical Students/Graduates are either covered under “Screening Test Regulations, 2002” or “Foreign Medical Graduate Licentiate Regulations, 2021, as the case may be. There are no such provisions in the Indian Medical Council Act 1956 & the National Medical Commission Act, 2019 as well as the Regulations to accommodate or transfer medical students from any foreign medical institutes to Indian medical colleges. Therefore, no permission has been given by the NMC to transfer or accommodate any foreign medical students in any Indian medical institute/university.

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